

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT  
KARKARDOOMA COURTS, DELHI**

**ORDER**

The following posting/transfer is hereby made with immediate effect, as under :-

Sl. No.	Name & Employee Code of the Official	From	To
1.	Sh. Utam Singh Negi EC-13048	Reader posted in the court of Sh. Rakesh Kumar Rampuri, ASJ, East District, Karkardooma Courts, Delhi	JA in Copying Agency, East District, Karkardooma Courts, Delhi
2.	Sh. Bhim Singh Rawat EC-13023	JA in Delhi Mediation Centre, East District, Karkardooma Courts, Delhi	Reader posted in the court of Sh. Rakesh Kumar Rampuri, ASJ, East District, Karkardooma Courts, Delhi
3.	Sh. Sachin Kumar Goel EC-18953530	Assistant Ahlmad in the court of Sh. Vinod Joshi, MM, East District, Karkardooma Courts, Delhi	Ahlmad in the court of Sh. Gajender Singh Nagar, ASJ, East District, Karkardooma Courts, Delhi
4.	Sh. Jagdish Prasad EC-54645578	Ahlmad in the court of Sh. Gajender Singh Nagar, ASJ, East District, Karkardooma Courts, Delhi	Assistant Ahlmad in the court of Sh. Vinod Joshi, MM, East District, Karkardooma Courts, Delhi
5.	Sh. Girish Ranjan Jena EC-10571348	Assistant Ahlmad in the court of Ms. Pooja Yadav, MM, East District, Karkardooma Courts, Delhi	JA in Computer Branch, East District, Karkardooma Courts, Delhi
6.	Ms. Manisha Gusain EC-31058543	JA posted in Computer Branch, East District, Karkardooma Courts, Delhi	Assistant Ahlmad in the court of Ms. Pooja Yadav, MM, East District, Karkardooma Courts, Delhi

**Note:-** Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official is liable for suitable disciplinary action.

  
 (Ramesh Kumar - I)  
 Principal District & Sessions Judge: East District  
 Karkardooma Courts, Delhi.

No. 510-521 /Admn.(East)/KKD/Delhi

Dated : 20/12/2013

**Copy forwarded for information and necessary action to:**

1. The Principal District and Sessions Judge(HQ), Tis Hazari Courts, Delhi.
2. The DDO, East District, Karkardooma Courts, Delhi.
3. The Officer Concerned.
4. The Administrative Officer (Judl.) in-charge, Admn. I, II, & III, Tis Hazari Courts, Delhi.
5. The Dealing Assistant, Layers System, Tis Hazari Courts, Delhi.
6. The Dealing Assistant, CR, Admn. I, Tis Hazari Courts, Delhi.
7. The Officials concerned.
8. The Dealing Assistant, Leave Section, Karkardooma Courts, Delhi.
9. Ld. Web-Site Committee, Karkardooma/Tis-Hazari Courts, Delhi.
10. For uploading on LAYERS.
11. PS to Ld. Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
12. The concerned file.

Wetland  
Committee